

THE HIGH COURT OF ORISSA, CUTTACK

NOTIFICATION

No. 456/R Date 01.09.2016

In exercise of the powers conferred under Rule-9(6), Part-IV of the High Court of Orissa Arbitration Center (Internal Management) Rules, 2014 the Arbitration Committee has been pleased to include the following names in the existing panel of Arbitrators as notified vide Court's notification No.554/R Dtd. 05.04.2014.

(A) **Retired Chief Justices and Judges**

1. Hon'ble Shri Justice L. Mohapatra
2. Hon'ble Shri Justice Raghubir Dash
3. Hon'ble Shri Justice N. Prusty

(B) **Retired District Judges**

1. Shri Bhaskar Ch. Sahu
2. Shri Sarat Chandra Mahapatra
3. Sri Dillip Kumar Tripathy
4. Sri Basudeb Tripathy
5. Sri Arun Kumar Mishra
6. Sri N.K. Rajguru Mohapatra
7. Sri Samir Kumar Ray
8. Sri Saroj Kumar Mohapatra
9. Sri Jagajeevan Patro
10. Sri Chandrakanta Kar
11. Sri Surya Narayan Mishra
12. Sri Bijoy Ketan Mohanty
13. Sri A.K. Patnaik
14. Sri G.C. Tripathy
15. Sri Chakradhar Kar
16. Shri P.K. Panda
17. Shri J.M. Patnaik
18. Shri D.K. Sahu
19. Shri M.N. Patnaik
20. Shri Gopabandhu Patnaik
21. Shri M.P. Misra

(C) **Senior Advocate**

1. Bijoy Anand Mahanty

By Order of the Chief Justice


COORDINATOR 31/8/16
ARBITRATION CENTER

N.B. The above notification shall come into force w.e.f. 01.09.2016

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It was resolved in the meeting of the Arbitration Committee that

“The certified copies of the order be issued to the applicants on payment as per the provisions contained in Orissa High Court Rules on payment of usual charges by the Arbitration Center under the seal and signature of the Officer-in-charge of the Arbitration Center.”

This is for information of all concerned.

By Order of the Chief Justice


COORDINATOR 318.16
ARBITRATION CENTER

N.B. The above notification shall come into force w.e.f. 01.09.2016

